

F. No. J-11/3/2024-Judicial (1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 14th November, 2024

ORDER

With reference to this Department's order no. J-11017/6/2021-Judicial dated 23.09.2021, the President is pleased to accept the resignation of Advocates whose names are occurring under column-II in the table below from the panel of this Department mentioned against each under column-III, with effect from the dates mentioned under column-(V):

Sl. No.	Name of Panel Counsel	Name of court / tribunal engaged for	Serial No. as per Empanelment Order	Resignation accepted w.e.f
(I)	(II)	(III)	(IV)	(V)
1.	Sh. Gyanaloka Mohanty Enrl.: (O-2786/1999)	Senior Panel Counsel for High Court of Orissa	Sl. No. 6 List 'A'	01.11.2024
2.	Sh. Debashis Tripathy Enrl.: (O-1254/2007)	Central Government Counsel for High Court of Orrisa	Sl. No. 18 List 'A'	03.11.2024
3.	Sh. Debendra Kumar Sahoo Enrl.: (O-205/1981)	Senior Panel Counsel for CAT, Cuttack Bench, Odisha	Sl. No. 17 List 'B'	31.10.2024
4.	Sh. Dayanidhi Lenka Enrl.: (O-350/1994)	Senior Panel Counsel for CAT, Cuttack Bench, Odisha	Sl. No. 18 List 'B'	31.10.2024

2. Consequently, the names of aforesaid Advocates occurring at serial no. mentioned against each under Column-(IV) in the aforesaid order dated 23.09.2021, **stand omitted**.

3. Hindi version of this order will follow.


14.11.24

(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P K Parhi, Dy. SGI, High Court of Orissa.
4. The Registrar, High Court of Orissa.
5. The Registrar, CAT, Cuttack Bench.
6. Advocates as per above table.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office copies.

K. Gaurva
14.11.2024

(Kumar Gaurva)
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